

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 59/06	TP 03/16	Hearing	397/ 398	Devaraj Dhanara Vs. Fire Bricks & Potteries P. Ltd. & 7 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	<i>Lithika RK for C. K Nandalumma, 080 42110158</i>	<i>Petitioner,</i>	<i>Lithika</i>
2.	<i>Venkatesh & Bhages 9448220515</i>	<i>Respondent</i>	<i>Bhages</i>

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for respondent reported that matter is pending in the Supreme Court. A mediator was appointed by the Supreme court to mediate between the parties and if there is settlement in pursuance of mediation, then, there is no need to proceed with this matter.

Considering the request of the counsel for both sides, matter is adjourned to 26.07.2017.


MEMBER (J)


MEMBER (T)